

SUPREME COURT OF INDIA

Syndicate Bank

Vs.

G. Venkataramani

(G.T.Nanavati and S.N.Phukan JJ.)

22.03.1999

ORDER

The Text below is only a summarized version of the order pronounced

In this case, appeal is against the order of the Division Bench where it dismissed the appeal without considering it. The Court remitted the case back to the Single Judge Bench for disposal as per merits of the case and held that Division Bench should have done so which it ha not done.